

Killing of Pests

1819. Shri Tangamani: Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether the Central Government have suggested to the various State Governments for supplying insecticides to kill pests through Community Development agency; and

(b) if so, how many States are now following the suggestion?

The Deputy Minister of Community Development and Cooperation (Shri B. S. Murthy): (a) State Departments of Agriculture as part of their plant protection work provide the facilities for supplying insecticides. Though the agency incharge of this work varies from State to State, the Community Development agency as part of the extension duty also attends to it. Wherever required the Central Government provide guidance to State Government.

(b) Most of the State Governments follow the suggestions of the Central Government.

Ex-Servicemen in Railways

1820. Shri Maniyangadan: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 3838 on the 1st May, 1959 regarding absorption of ex-employees of Defence Department and State:

(a) whether any decision has since been arrived at regarding the relief to be given to persons serving in the Railways with a salary less than what they received in the Defence service;

(b) if so, the nature thereof; and

(c) if no decision has been taken yet, what is the cause of the delay?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes. Sir,

(b) The matter was considered by Government and it was decided that there was no justification for giving

protection of pay in cases where an ex-employee of the Defence Department was not drawing pay in a scale identical with that in which he was absorbed on the Railways.

(c) Does not arise.

Ammonium Sulphate for Tea Industry

1821. Shri P. C. Borooah: Will the Minister of Food and Agriculture be pleased to state:

(a) what is the latest position regarding the release of sulphate of ammonia for the tea industry for 1960-61;

(b) whether the tea industry's full requirements are going to be met; and

(c) if not, whether Government propose to give any substitute to the Tea industry in order to enable it to keep up its production?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) The following quantities have been released so far;

(i) Tea Industry North East India 53,468 tons.

(ii) Tea Industry in South India 16,675 tons.

(b) No. In view of the general shortage, it is not possible to meet in full the requirements of tea industry as also of other consumers. The demand of Tea is, however, being met to a greater extent.

(c) For the North East India Tea Industry, a quantity of 16,161 tons of Ammonium Sulphate Nitrate and 918 tons of Urea equivalent to 23,000 tons of Ammonium Sulphate on the basis of nitrogen, has been released. For the South India Tea Garden, the allotments of other nitrogenous fertilisers have been made as follows:—

(i) Ammonium Sulphate Nitrate 2,250 tons.

(ii) Urea 2,000 tons.

(iii) Calcium Ammonium Nitrate
1,000 tons.

Further supplies to tea plantations are under consideration.

Road Projects in Punjab

1822. **Shri Daljit Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) the names of road projects which were approved to be constructed in Punjab during the Second Five Year Plan period with financial assistance from Central Road Fund; and

(b) how many of these have been completed so far?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) A statement is laid on the Table. [See Appendix III, annexure No. 49].

(b) The work on the projects, which is being executed by the Punjab Public Works Department, is in progress. But no project has so far been completed.

Mobile Postal Service

1823. **Shri Madhusudan Rao:** Will the Minister of Transport and Communications be pleased to state:

(a) the names of the places where mobile postal service is provided; and

(b) the names of the places where this service will be provided by the end of the 2nd Five Year Plan period?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) Bombay, Calcutta, Delhi, Madras and Nagpur.

(b) It is not proposed to extend the service to any other place at present.

Railway Concessions

1824. **Shri Warior:** Will the Minister Railways be pleased to state:

(a) whether the Ministry have received any requests from the Haj

Pilgrims Committee of Malabar, Kerala State, for special concessions and accommodation on Railways from Kerala to Bombay; and

(b) if so, the steps Government have taken thereon?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). No re-request for concession has been received. A request for the provision of special coaches for Haj Pilgrims of Malabar from Cannanore to Bombay in March, 1961 has been received by the Southern Railway and is under examination by them.

Ex-Grainshop Employees

1825. } **Shri H. N. Mukerjee:**
} **Shri Tangamani:**

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 2543 on the 26th April, 1960 and state whether revised, instructions on the subject of Eastern Railway's ex-grainshop employees in regard to the absorption of surplus staff and determination of their seniority have since been issued?

The Deputy Minister of Railways (Shri Shahnawaz Khan): The matter is still under consideration.

Deraiment near Paricha Station

1826. **Shri Surya Prasad:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a goods train was derailed at Paricha Railway station on Jhansi-Kanpur section, Central Railway, in the 2nd week of October, 1960; and

(b) if so, the damage suffered and the cause of this deraiment?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, on 13th October 1960.

(b) Rupees six hundred approximately. The deraiment was due to failure of railway staff.